

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4790  
ANSWERED ON:12.08.2014  
CRISIS IN NAFED  
Kishore Shri Kaushal

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the date on which National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) came into being in the country and the number of its branches at present, State and location-wise;
- (b) whether the Government has decided to wind-up NAFED units running in losses due to corrupt and inefficient officials;
- (c) if so, the action has been taken/being taken by the Government against the guilty officials;
- (d) whether many officers and workers of NAFED have given memorandum and requests against the decision of the Government regarding closure of NAFED units; and
- (e) if so, the reaction of the Government thereto and the comprehensive steps proposed to be taken to safeguard the interests of the employees of NAFED?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES  
(DR. SANJEEV KUMAR BALYAN)

- (a): NAFED was established on 2nd October 1958 under the Bombay Cooperative Societies Act (VII) of 1925. Presently, NAFED operates its function with its Head Office at New Delhi and through 44 branches/sub offices/Industrial Units/Godowns located in the state capitals and other important cities of the country. A list of such offices of NAFED is annexed.
- (b) & (c): No such decision has been taken by the Government. However, action has been taken under the provisions of Section 83 of the Multi-State Cooperative Societies Act, 2002 against the office bearers/members of the Board and concerned officials in the matter of losses in the tie-up business undertaken by NAFED.
- (d) & (e): Representations have been received from the employees of NAFED. However the Board and General Body of NAFED are the competent authorities in the matter.